

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-13766-JK (LD) of 2024

DATED:- 31 - 07 - 2024

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 31 - 07 - 2024

No:-LAW-OIC/7/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.13766-JK(LD) of 2024 dated 31.07.2024

S No.	Title of the Case	OIC
1	WP(C) No. 740/2024 titled Pishori Lal Bhagat Vs. UT of J&K and Others	Er. Manoj Kumar, XEN, R&B Division, Doda
2	C. P. No. 251/2023 in OA No. 355/2023 titled Nassar Ahmed Malik Versus The UT of J&K and others.	Mrs Namrita Bhan, Under Secretary to Govt., PW(R&B) Department
3	WPC No. 2390/2023 titled M/s Road Master Vs UT of J&K and others	Er. Beg Mohd Ishfaq, SE PW(R&B) Circle
4	TA No. 2308/2022 in WP(C) titled Ghulam Mohi-ud-Din Versus The Union Territory of J&K and others.	Mrs Namrita Bhan, Under Secretary to Govt., PW(R&B) Department

Jms

Neyyappala